

SARDAR S. S. MAJITHIA: It is entirely distributed through the Service Headquarters and the local Soldiers, Sailors and Airmen's Board

SHRI D. NARAYAN: May I know how far the people's representatives are associated with those committees or with the disbursement of the fund?

SARDAR S. S. MAJITHIA: As the hon. Member will realise, Sir, this is meant for the ex-service men and the serving personnel and both are catered for by the Central Government and the District Soldiers, Sailors and Airmen's Boards on which the local ex-servicemen are represented.

CLOSURE OF FOREIGN FIRMS AND COMPANIES IN INDIA

***323. SHRI M. VALIULLA:** Will the Minister for FINANCE be pleased to state:

(a) how many business firms and companies owned by foreigners have closed their business in India after the 15th August, 1947, and what has been the amount of capital which such foreigners had invested in those concerns; and

(b) whether these concerns have since reinvested any capital in the country and if so, how much?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): (a) The number of foreign concerns which ceased to carry on business in India during the period July 1947 to June 1954 were 98 of which 81 were sold out to residents in India and 17 were liquidated. The total amount of capital invested is not known but the remittances made abroad on these accounts were Rs. 1690.40 lakhs and Rs. 154.88 lakhs respectively.

(b) The required information is not readily available.

SHRI M. VALIULLA: May I know, Sir, for how much these 81 companies were sold?

SHRI M. C. SHAH: We have not got the figures about the net price paid for these companies.

SHRI M. VALIULLA: May I know, Sir, out of the purchasers how many were Indians and how many were others?

SHRI M. C. SHAH: I have said that they were sold out to residents in India.

SHRI M. VALIULLA: Residents in India no doubt, but I want to know among those residents how many were Indians and how many non-Indians.

SHRI M. C. SHAH: I have not those figures as to how many were Indians and how many were non-Indians.

SHRI M. VALIULLA: May I know, Sir, roughly what is the nature of business sold out, broadly speaking? Did it include plantations also?

SHRI M. C. SHAH: Yes, Sir, that includes plantations also. The plantations account for the largest number sold out as well as liquidated, the number being 46 and 5 respectively.

SHRI C. P. PARIKH: What was the British capital and what was non-British capital in (a) as well as in (b)?

SHRI M. C. SHAH: I cannot say about the capital; I can say only about remittances and this I have given in the reply. Of the remittances, the share of the United Kingdom was the largest, and that was Rs. 1676.0 lakhs out of Rs. 1690.4 lakhs and also so far as liquidation was concerned it was Rs. 112.32 lakhs out of a sum of Rs. 154.88 lakhs and this went to the United Kingdom.

SHRI B. C. GHOSE: I should like to have a clarification. Does the answer of the hon. Minister refer to non-Indian firms which have been sold out or does the answer refer to non-Indian firms which have been altogether closed down, and if so what are the respective numbers of these two categories?

SHRI M. C. SHAH: I did not follow. I said the foreign concerns which were sold out to the residents in India were 81 and those of such concerns liquidated were 17. What further information does the hon. Member want? I did not follow his question.

MR. CHAIRMAN: Liquidated is 17, what you mean 'closed down'.

SHRI B. C. GHOSE: What is the number of employees in these 17 concerns? Has the hon. Minister any figures?

SHRI M. C. SHAH: No, I have not got those figures about the employees in these concerns.

PROF. G. RANGA: May I know what happens to those plantations whose concerns have been closed down? Are those plantations still being kept up by some other concerns or some other owners or are those plantations closed down?

SHRI M. C. SHAH: I said that they were sold out; that means the residents in India purchased those concerns and those plantations continue.

MR. CHAIRMAN: "What about those plantations which are closed down"?, he asks.

SHRI M. C. SHAH: I have not said "closed down". "Closed down" means the number of foreign concerns closed down. Out of them 81 were sold out to the residents in India.

MR. CHAIRMAN: Out of those 17 liquidated.....

SHRI M. C. SHAH: 17 were liquidated.

MR. CHAIRMAN: Out of them 5 were plantations, you say.

SHRI M. C. SHAH: Yes.

MR. CHAIRMAN: Are those plantations working now or not? That is the question.

SHRI M. C. SHAH: I have not got that information, but when they were liquidated they must have been purchased through the liquidator by some people.

SHRI C. P. PARIKH: What is the amount of foreign capital newly formed since 1947, British and non-British?

SHRI M. C. SHAH: How does this question come here? If he gives me notice I will give him that information.

COST ACCOUNTING SYSTEM IN ORDNANCE FACTORIES

***324. SHRI M. GOVINDA REDDY:** Will the Minister for DEFENCE be pleased to state:

(a) whether the cost accounting system is being followed in respect of each job undertaken by the Ordnance and Clothing factories; and

(b) if not, why not?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) Yes, Sir.

(b) Does not arise.

SHRI M. GOVINDA REDDY: May I know, Sir, on what basis this system is kept?

SHRI MAHAVIR TYAGI: Cost accounting has been in practice in the ordnance factories since 1921, but lately the Government had appointed an Ordnance Factories Reorganisation Committee, which recommended that this costing system which was